1.11 "All cases of proposed regulari sation of encroachments should be acco-I mpanied by a proposal for compensatory afforestation as per existing guidelines.

1.12 No agricultural practices should be allowed on certain specified slopes.

2. INELIGIBLE CATEGORY OF PRE-1980 ENCROACHMENTS WHE RE THE STATE GOVERNMENT HAD TAKEN A DECISION PRIOR TO THE ENACTMENT OF THE FOREST (CONSERVATION) ACT, 1980.

2. 1 Such cases should be treated at par with post 1980 encroachments and should not be regularised.

3 ENCROACHMENTS THAT TOOK PLACE AFTER 24-10-80.

3. 1 In no case encroachments which have taken place after 24-10-1980 should be regularised. Immediate action should be taken to evict the encroachers. The State/UTs Government may, however, provide alternate economic base to such persons by associating them collectively in afforestation activities in the manner suggested in this Ministry's letter No. 6-21/89-FP dated 1-6-90, but such benefits should not extend to fresh en-I croachers.

This Ministry may kindly be apprised of the action taken/proposed to be taken in this regard.

# Four laning of National Highway No. 5 from Cuttack to Bhubaneswar

755. SHRI JAGADISH JANI: Will the Minister of SURFACE TRANSPORT be pleased to refer to answer to Unstarred Question 175 given in the Rajya Sabha on the 8th August, 1990 and state:

(a) the amount of outlay fixed for 8th Plan for four laning of Cuttack-Bhuba-neswar section of National Highway No. 5 in Orissa; (b) whether World Bank fund is also expected to be made available for that project in 8th Plan; and

to Questions

(c) if so, the details thereof?

THE MINISTER OF WATER RE SOURCES WITH ADDITIONAL CHA RGE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) to (c) Four laning of Cuttack-Bhubaneswar section of NH-5 in Orissa (length 24. 6 Kms. ) has already been posed to tile World Bank for loan assistance. It is too early to say when the loan would be negotiated.

The amount of outlay for this project in the 8th Plan has not been decided so far, since the 8th Plan is yet to be finalised. It is, however, included in the Annual Plan 1990-91 at an estimated cost of Rs. 113. 20 crores and a budget allocation of Rs. 30 lakhs has also been made in the current financial year.

## Situation in Sri Lanka

756. PROF. SOURENDRA BHATTA-CHARJEE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have been keeping a watch on the deteriorating situation in Sri Lanka;

(b) what steps Government propose to take to unsure truly self-Government for Tamils in Sri Lanka consistent with the unity and integrity of that country; and

(c) what steps are being taken for the upkeep of Tamil refugees who have come from Sri Lanka?

THE MINISTER OF EXTERNAL AFFAIRS (SHRT VIDYA CHARAN SHUKLA); (a) The Government of India has been closely following the evolving situation in Sri Lanka, particularly after the outbreak of hostilities between the LTTE and the Government forces since 11th June, 1990.

(b) The ethnic conflict in Sri Lanka has ultimately to be resolved by the Go-

vernment and the Tamils of Sri Lanka. The Irido-Sri Lanka Agreement provides the framework for the resolution of the ethnic issue in consonance with the unity and integrity of Sri Lanka.

(c) Sri Lankan refugees have been housed in 298 permanent/temporary shelters in Tamil Nadu. The refugees are being provided cash dele, subsidised rations, clothing, cooking utensils, etc.

#### Action plan for well-being of children

757. SHRI SURESH PACHOURI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether, as a follow up to the recent world summit on children held in New York, Governments of all the countries are to prepare a programme of action relating to the well-being of children by the end of 1991; and

(b) whether India have already started preparing an action plan; and if so, what are the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI VIDYA CHARAN SHSUKLA): (a) The World Summit for Children held in New York in September 1990 adopted a Plan of Action in which all Governments are urged to prepare, before the end of 1991, national programmes of action to implement the commitments undertaken in the World Summit Declaration and the Plan of Action.

(b) A copy of the World Declaration on the Survival, Protection and Development of Children and of the Plan of Action adopted by the World Summit for Children has been sent to all concerned Ministries/Departments for information and necessary action.

### Political asylum to Burmese students

758. SHRI C	G. G. SWELL:	
SHRI	BHUVNESH	CHATUR-
VEDI:		

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have received any request for political asylum from two Burmese students who hijacked a Burmese plane from Bangkok to Calcutta recently;

(b) whether Government propose to« accede to their request; and

(c) by when Government are likely to take a decision in the matter?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI VIDYA CHARAN, SHUKLA): (a) Yes, Sir.

(b) and (c) Government view hijacking as a serious offence and the two Burmese students are being tried in -India under the relevant Indian Laws. Their petition for asylum can only be considered after the judicial process has, been completed.

## Polyester postal stamps in U. S. A.

759. SHRI SYED SIBTEY RAZI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are? aware-that in US: A. some ' Postal stamps of polyester have been invented which dpi not need water for pasting;

(b) whether Government propose to-send some team of officials to study the technology of this invention to launch; the same in our country; and

(c) if so, the details thereof and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND THE DEPUTY MINISTER IN THE MINISTRY OF CO-MMUNICATIONS (SHRI IAT PARKASH): (a) Yes, Sir.

(b) and (c) This is a costly technology and is not proposed *to* be used for our stamps.